# No.F.36(11)/2012-Judl. Government of India Ministry of Law and Justice Department of Legal Affairs Judicial Section

## New Delhi, 2<sup>nd</sup> May, 2013

### ORDER

In continuation to this Department's earlier order of even number dated 12<sup>th</sup> February, 2013 extending the term of engagement of existing counsel for a period upto 30.04.2013, the President is pleased to further extend, the term of engagement of the following panel counsel existing as on 30.4.2013, <u>until further orders</u>:-

SI. No.	Name and address S/SH.	SI. No.	Name and address S/SH.	
1	FAIZ UR RAHMAN 32, DR. FATEHULLAH LANE, RANCHI-834001.	2	AJAY KUMAR TRIVEDI LAXMI PARA, 56, SET CHOWK, DORANDA, RANCHI-834 002.	
3	ANURAG KUMAR BUNGLOW # 316-B, ROAD # 3, ASHOK NAGAR, Ranchi	4	CHANDRA DEO SINGH VILL & P.O.: UMEDANDA, P.S. BURMU, VILL & P.O.: UMEDANDA, P.S. BURMU, Ranchi	
5	PRABHASH KUMAR SADHANAPURI, BEHIND SHRI SAI HOSPITAL, BARIATU, RANCHI-834 009.	6	TAPESHWAR NATH MISHRA BANSIDHAR B. HOUSE, DEPUTYPARA, NEAR KUTCHERY CHOWK, RANCHI-834 001.	

#### A. JHARKHAND HIGH COURT (CENTRAL GOVERNMENT COUNSEL)

#### B. CAT, RANCHI BENCH (SENIOR CENTRAL GOVERNMENT STANDING COUNSEL)

SI. No.	Name and address	SI.	Name and address
	S/SH.	No.	S/SH.
1	Alok Kumar Mishra Dr. TN Banerjee Path, Chajjubagh, Patna-800001		

#### C. CAT, RANCHI BENCH (ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL)

SI. No.	Name and address	SI.	Name and address
	S/SH.	No.	S/SH.
1	Kshitish Chandra Mohato H.No. 918-D3, 4th Street, Krishnapuri(River Side), Chutia, Ranchi-834001.		

#### DISTRICT AND SUBORDINATE COURTS, JHARKHAND D. (Additional Standing Government Counsel)

SI. No.	Name and address S/SH.	Distt/Sub. courts	SI. No.	Name and address S/SH.	Distt/Sub. Courts
1	Md. Muslim Khan Hurriladih No. 3, P.O. Bhaga, P.S. Jharia, Dhanbad Jharkhand	Dhandbad	2	Chitranjan Kumar Jha Chitranjan Kumar Jha, Advocate, Deputy Para, Dak Bunglow Road, District Ranchi, Jharkhand-834001.	Ranchi
3	Md. Zaki Azam Wasseypur, Dhanbad- 826001.	Dhanbad	4	Shyam Sunder Ojha Pinjra Pole, New Basti, Harmu Road, Ranchi- 834001.	Ranchi

Seechan

(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India

To

#### All the above mentioned panel counsel

Copy to: -

- 1. The Registrar, High Court of Jharkhand, Ranchi.
- 2. The Accountant General, P.O. Hinoo, Ranchi-834 002.
- District and Sessions Judge, Ranchi/Dhanbad. 3.
- 4. Cash (LA) Section for payment of retainer fee.
- 5. Pay & Accounts Office, D/o Legal Affairs, New Delhi.
- PS to ML&J/PS to Law Secretary/PS to Legislative Secretary. 6.
- 7. Hindi Unit for Hindi version of this order.
- 8. Guard File/Judicial Section with 5 s/copies.

(Kishore Kumar) Section Officer(Judl.)